#### GOVERNMENT OF INDIA MINISTRY OF COAL

## LOK SABHA UNSTARRED QUESTION NO. 3946 TO BE ANSWERED ON 18.03.2020

## **Irregularity in Supply of Coal**

### **3946. SHRI SISIR KUMAR ADHIKARI:**

Will the Minister of Coal be pleased to state:

- a. whether Government is aware of the FIR case filed by CBI against a firm alleging irregularities for supply of coal to power companies;
- b. if so, whether there is any manipulation in selection process of bidders;
- c. whether inspite of lowest bidding from a Government Stake, a private company has been favoured in the supply process therefor; and
- d. if so, the reasons therefor and action taken thereon?

#### ANSWER

## MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES (SHRI PRALHAD JOSHI)

(a) to (d): The information as received from CBI is attached as Annexure 'A'.

## Annexure-"A"

# LOK SABHA UNSTARRED QUESTION NO.3946 FOR REPLY ON 18.03.2020 REGARDING "IRREGULARITY IN SUPPLY OF COAL"

	Date of Registration and Sections of Law	Firm/Company		Firm/Company allegedly favoured in selection process.	Present status of the case.
1	2	3	4	5	6
1	ACO-V dated 15.01.2020 U/s 120-B r/w 420 of IPC and U/s 13(2) r/w	NCCF, New Delhi 2. The then MD, NCCF, New Delhi. 3. The then Senior Advisor, NCCF, New Delhi (since expired) 4. M/s Adani Enterprises Ltd. 5. Other unknown public	accused public servants allegedly abused their official	Enterprises Ltd.	Under investigation